

FORM B**PUBLIC ANNOUNCEMENT**

(Regulation 12 of the Insolvency and Bankruptcy Board of India (Liquidation Process) Regulations, 2016)

**FOR THE ATTENTION OF THE STAKEHOLDERS OF
GANGA ADVISORY PRIVATE LIMITED**

Sl. No.	PARTICULARS	DETAILS
1.	Name of corporate debtor	Ganga Advisory Private Limited
2.	Date of incorporation of corporate debtor	18/05/2010
3.	Authority under which corporate debtor is incorporated / Registered	RoC-Ahmedabad
4.	Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U74140GJ2010PTC060773
5.	Address of the registered office and principal office (if any) of corporate debtor	Registered Office : E – 302, Ashawari Apartment, Near Fun Republic, Satellite, Ahmedabad 380055, Gujarat
6.	Date of closure of Insolvency Resolution Process	18/11/2019
7.	Liquidation commencement date of corporate debtor	04/03/2020 (Certified Copy Of Order Received On 24/07/2020) (Replacement Of Liquidator)
8.	Name and registration number of the insolvency professional acting as liquidator	Sachin Dinkar Bhattbhatt IBBI/IPA-003/IP-N000138/2017-2018/11514
9.	Address and e-mail of the liquidator, as registered with the Board	A-103, YOGIRAJ VILLA 2, BEHIND ISCON HEIGHTS, KUNAL CROSS ROADS, GOTRI- LAXMIPURA ROAD, GOTRI, VADODARA, GUJARAT E.MAIL – sachin.bhattbhatt@gmail.com
10.	Address and e-mail to be used for correspondence with the liquidator	A-103, YOGIRAJ VILLA 2, BEHIND ISCON HEIGHTS, KUNAL CROSS ROADS, GOTRI- LAXMIPURA ROAD, GOTRI, VADODARA, GUJARAT E.MAIL – sachin.bhattbhatt@gmail.com
11.	Last date for submission of claims	23/08/2020

Notice is hereby given that the National Company Law Tribunal Ahmedabad Bench has ordered the commencement of liquidation of the **Ganga Advisory Private Limited** on **04/03/2020 (Certified Copy Of Order Received On 24/07/2020) (Replacement Of Liquidator)**.



The stakeholders of **Ganga Advisory Private Limited** are hereby called upon to submit their claims with proof on or before **23/08/2020**, to the liquidator at the address mentioned against **item No.10**.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with the proof in person, by post or by electronic means.

Submission of false or misleading proof of claims shall attract penalties.

Name and signature of liquidator : SACHIN DINKAR BHATTBHATT
IBBI/IPA-003/IP-N000138/2017-2018/11514

Date and place: : 29/07/2020, VADODARA

Liquidator of Ganga Advisory Private Limited
in Liquidation
Sachin Bhattbhatt
SACHIN BHATTBHATT
INSOLVENCY PROFESSIONAL
IBBI/IPA-003/IP-N000138/2017-2018/11514
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